

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.409 of 2019**

**IN THE MATTER OF:**

**Indo Alusys Industries Ltd.**

**...Appellant**

**Versus**

**SMW Metal Pvt. Ltd.**

**...Respondent**

**For Appellant:**           **Shri Saurabh Kalia, Ms. Saloni Purohit and Shri Rohit K. Nagpal, Advocates**

**For Respondent:**       **Shri P. Nagesh and Shri Harshal Kumar, Advocates**

**ORDER**

**10.01.2020**           Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 20.01.2020.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V.P. Singh]  
Member (Technical)

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